

1	2	3	4	5	6
Group 'B'					
7.	Private Secretary	—	—	2	—
8.	Supdt. (Legal)	—	—	1	—
9.	Sub-Editor	—	—	1	—
10.	Assistant (Non-G)	—	—	2	2
11.	Assistant (Legal)	—	1	—	1
12.	Sub-Editor	—	—	1	—
Group 'C'					
13.	Assistant (Adm)	1	—	1	—
14.	Litigation Asstt.	—	1	—	1
15.	Steno (Hindi)	—	—	2	1
16.	Steno (HCE)	—	—	1	—
17.	Steno (Reg. Lang)	—	—	1	2
18.	Steno Gr. D	—	—	8	4
19.	UDC	—	—	1	—
20.	LDC	2	—	2	—
21.	Staff Car Driver Gr. II	1	—	—	—
22.	Staff Car Driver Gr. I	1	—	—	—
23.	Peon	1	—	—	—

[*English*]

Export of Garments

5487. PROF. OMPAL SINGH 'NIDAR' : Will the Minister of TEXTILES be pleased to state:

(a) whether the demand for Indian garments has been increasing in several countries;

(b) if so, the achievement made in export of garments during 1996-97 and the target fixed for 1997-98; and

(c) the steps taken by the Government to increase the export of garments?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):

(a) The demand for Indian garments has been increasing in a number of countries.

(b) Garment exports amounted to US \$ 4762.10 million during 1996-97. A target of US \$ 5200 million has been fixed for the exports of garments during 1997-98.

(c) In order to boost the exports of garments, Government have been taking a number of steps, which

include encouraging exporters to participate in buyer-seller meets; fairs and exhibitions; enabling import of capital goods at concessional duty for export production; special arrangements for duty free import of raw materials for export production; ensuring increased availability of export credit etc.

Khadi Units

5488. SHRI ANANT GUDHE: Will the Minister of INDUSTRY be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item appearing in the 'Observer' dated April 25, 1997 captioned "Central Government's policy renders khadi units unviable."

(b) if so, the facts of the matter reported therein and reaction of the Government thereto;

(c) the details of memorandum received by the Government in this regard from Khadi and Village Industries Commission and other organizations; and

(d) the details of action taken or proposed to be taken thereon?